CENTRAL ADMINISTRATIVE TRIBUNAL,

ALLAHABAD BENCH, ALLAHABAD

Allahabad, this the **14th** day of **February**, 2018

Present:

Hon'ble Dr. Murtaza Ali, Member-JM
Hon'ble Mr. Gokul Chandra Pati - AM

Original Application No. 330/00154 OF 2018
(U/S 19, Administrative Tribunal Act, 1985)

Pankaj Kumar Sinha,

Aged about 45 years,

S/o Late Bhagwat Prasad Sinha,

R/o Railway Quarter No. 430/CD,

Indian Institute Colony,

Mugalsarai, District Chandauli,

Presently posted as

Sr. Section Engineer (Signal) Dn. Hump

East Central Railway, Mughalsarai Division, Mughalsarai.

.......Applicant.

By Advocates – Shri Rakesh Kumar Dixit.

V E R S U S

1. Union of India through General Manager, East Central Railway, Hajipur (Bihar).

2. General Manager, East Central Railway, Hajipur (Bihar).

3. Divisional Railway Manager, East Central Railway, Mughalsarai Division, Mughalsarai.

4. Senior Divisional Personnel Officer, East Central Railway, Mughalsarai.

......Respondents.

By Advocate : Shri Atul Kumar Shahi.

O R D E R

By Hon'ble Dr. Murtaza Ali , J.M. :

Heard Shri R. K. Dixit, learned counsel for the applicant and Shri Atul Kumar Shahi, learned counsel for the respondents.

2.   Learned counsel for the applicant submitted that his grievance may be redressed if a direction is given to the respondents to consider and decide the representation dated 02.02.2018 of the applicant within a stipulated period of time. Learned counsel for the respondents has no objection if such direction is given.

3.   In view of the limited prayer made by the counsel for the applicant but without commenting anything on the merits of the case, the O.A. is disposed of with direction to respondent No.3/competent authority to decide the representation dated 02.02.2018 of the applicant by passing a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order.

4.   With this direction, the OA stands disposed of at the admission stage itself. No order as to costs.

MEMBER - A   MEMBER-J

Shashi